

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 6260**  
TO BE ANSWERED ON- 02/04/2026

**ISSUANCE OF LEASE UNDER FRA CLAIMS IN RAJASTHAN**

†6260. SHRI AMRA RAM:

Will the Minister of Tribal Affairs be pleased to state:

- (a) the details of the number of applications received, the number of leases (pattas) issued and the number of applications rejected under the Forest Rights Act (FRA) in Rajasthan till date, district-wise;
- (b) whether the Government intends to reopen the rejected applications;
- (c) if so, the timeline set thereof; and
- (d) if not, the reasons for not reopening the said applications by the State Government of Rajasthan when the State Government of Maharashtra has already taken such a measure?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI DURGA DAS UIKEY)

**(a):** Government of Rajasthan has informed that under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (in short, FRA), cumulatively till February, 2026, a total of 1,18,675 applications have been received, out of which a total of 51,775 applications have been approved and titles have been issued and 66213 applications have been rejected. A statement showing district wise details of number of claims received, number of titles issued and number of claims rejected is at **Annexure**.

**(b) to (d):** State/UT Governments are responsible for implementation of various provisions of the FRA and Rules made thereunder. State Government of Rajasthan has informed that in compliance with the Hon'ble Supreme Court's Order dated 13.02.2019 and 28.02.2019, a review of the rejected claims till the orders' date was undertaken wherein 4740 individual and 34 community forest rights titles were issued. They have further informed that at present, the matter of review of rejected applications is not under consideration.

Annexure

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 6260 for answer on 02.04.2026 regarding “Issuance of Lease under FRA Claims in Rajasthan”:

District wise details of number of claims received, number of claims approved and titles distributed and number of claims rejected:

S. No.	District	Number of claims received	Number of claims approved and titles issued	Claims Rejected
1	Banswara	28435	15551	12650
2	Pratapgarh	33244	10223	22568
3	Dungarpur	13063	6599	6464
4	Udaipur	22533	12758	9775
5	Sirohi	5768	3422	2346
6	Rajsamand	1083	260	823
7	Baran	8925	1581	7344
8	Pali	1546	614	932
9	Bhilwara	534	122	412
10	Savai Madhopur	121	0	121
11	Kota	433	86	347
12	Jhalawar	302	88	214
13	Bundi	567	14	553
14	Jaipur	98	0	98
15	Chittorgarh	1156	457	699
16	Tonk	245	0	245
17	Dhoulpur	94	0	94
18	Alwar	528	0	528
<b>Total</b>		<b>118675</b>	<b>51775</b>	<b>66213</b>

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